

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. Nos. 2-3 in Petition(s) for Special Leave to Appeal (Civil) No(s).13060-61/2008

KISHANCHAND KHEMCHAND MAHTANI(D)THR.LRS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date: 31/07/2008 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s) Mr. Ajay Sharma,Adv.

UPON being mentioned the Court made the following
ORDER

I.A. Nos. 2-3 of 2008 are dismissed.

(Pardeep Kumar)
Court Master

(Kanwal Singh)
Court Master